CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

Civil Contempt Petition No.81/2009
In
Original Application No.244/2009
This the O6th day of April, 2010

HON'BLE MR. M. KANTHAIAH, MEMBER (J) HON'BLE DR. A.K. MISHRA, MEMBER (A)

Sanjay Kumar Verma aged about 33 years S/o Sri Hanuman Prasad Verma, R/o Mufti Ganj Sunar wali Gali, Lucknow.

.....Applicant

By Advocate: Shri Dharmendra Awasthi.

Versus.

1. Sri Atul Kumar Stivastava, Senior Superintendent of Post Offices, Lucknow.

.....Respondent.

By Advocate: Shri S.P. Singh.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER (J)

The Learned counsel for respondents filed compliance-report stating that they have complied-with the order of this Tribunal. Counsel for applicant also submits that the authority has complied the order of this Tribunal hence, the C.C.P. is dismissed in view of the compliance made by the respondent. Notice discharged.

(Dr. A.K. Mishra) Member (A) (M. Kanthaiah)
Member(J) Ø6-04-10